

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulation, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF INTERTEC TECHNOLOGIES LIMITED

1.	Name of Corporate Person	Intertec Technologies Limited
2.	Date of Incorporation of Corporate Person	19/10/1989
3.	Authority under which Corporate Person is registered	Registrar of Companies, Bangalore
4.	Corporate Identification Number of Corporate Person	U85110KA1989PLC010456
5.	Address of the registered office of Corporate Person	No. 28, Shankarmutt Road, Bangalore, Bangalore, Bangalore, Karnataka, India, 560004
6.	Liquidation commencement date of Corporate Person	03 December 2025
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Ms. Medha Kulkarni Address: D-301, Admiralty Square, 13 cross, 6 th Main, Indiranagar, Bangalore-560038, Karnataka. Email Id: medha1273gmail.com Telephone No.: +91 9945180862 Insolvency Professional, holding Registration No.: IBBI/IPA-001/IP-P00121/2017-2018/10263
8.	Last date for submission of claims	02 January 2026

Notice is hereby given that the **M/s Intertec Technologies Limited** has commenced voluntary liquidation on Wednesday, 3rd day of December, 2025.

The stakeholders of **M/s Intertec Technologies Limited** are hereby called upon to submit a proof of their claims, on or before Friday, 2nd day of January , 2026 to liquidator at the address mentioned against item 7.

The financial creditor shall submit their proof of claims by electronic means only. All other stakeholders may submit the poof of claim in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 05 – December -2025

Place: Bangalore

Sd/-

Medha Kulkarni

Liquidator of Intertec Technologies Limited

IBBI/IPA-001/IP-P00121/2017-2018/10263